

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 124

CP No.80/Chd/Chd/2023

IN THE MATTER OF:

Veer Sharda & Ors

...

Petitioner

Versus

Hotel Divyadeep Pvt. Ltd. & Ors.

...

Respondents

Under Section: 241-242, CA 2013

Order delivered on 05.04.2024

Due to Paucity of time, the matter could not be taken up today, hence adjourned to 04.06.2024.

Sd/-

Court Officer